

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH: NEW DELHI
Company Appeal (AT) (Insolvency) No. 1471 of 2019**

In the matter of:

Fourth Dimension Solutions Ltd.

....Appellant

Vs.

Ricoh India Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. PP Chaudhary, Sr. Advocate with Mr. David Rao, Mr. Sanjeet Purohit, Mr. Atul Sharma, Mr. T.N. Durga Prasad, Mr. Rajshree Chaudhary, Mr. Shivkrit Rai, Mr. Moulik Nanavati, Mr. Nazish Alam and Mr. M.S. Vishnu Shankar, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava, Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh, Mr. Gaurav Arora, Ms. Akshita Sachdeva, Ms. Arveena Sharma & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 100 of 2020

In the matter of:

Connect Residuary Pvt. Ltd.

....Appellant

Vs.

Krishna Chamadia & Ors.

...Respondents

Present

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shivkrit Rai & Mr. T.N. Durga Prasad, Mr. Nazish Alam, Mr. Rajshree Chaudhary, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava, Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 101 of 2020

In the matter of:

Connect Residuary Pvt. Ltd.

....Appellant

Vs.

Krishna Chamadia & Ors.

...Respondents

Present

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shivkrit Rai, Mr. T.N. Durga Prasad, Mr. Nazish Alam, Mr. Rajshree Chaudhary, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava, Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 109 of 2020

In the matter of:

**Sales Tax Department
State of Maharashtra**

....Appellant

Vs.

Ricoh India Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Rahul Chitnis and Mr. Aaditya Pandey, Advocates.

Company Appeal (AT) (Insolvency) No. 1471 of 2019 and 100, 101, 109 & 248 of 2020

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava, Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

With

Company Appeal (AT) (Insolvency) No. 248 of 2020

In the matter of:

State Tax Officer

....Appellant

Vs.

Ricoh India Ltd. & Ors.

...Respondents

Present

For Appellant: Mr. Aniruddha P. Mayee, Mr. Maulik Nanavati and Manvi Damle, Advocates.

For Respondents: Mr. Arun Kathpalia, Sr. Advocate with Ms. Pooja Mahajan, Ms. Mahima Singh, Ms. Avni Srivastava, Advocates.

Mr. Abhinav Vasist, Sr. Advocate with Mr. Prateek Kumar, Mr. Rohit Ghosh & Ms. Raveena Rai, Advocates for Resolution Applicant.

ORDER

16.04.2021: Learned Counsel for the Respondent No. 1 continue and concluded his arguments in Company Appeal (AT) (Ins) No. 1471 of 2019. Due to paucity of time the matter is adjourned for arguments of Respondent No. 2 and 3 in this Appeal and in other connected Appeals.

Learned Counsel for the Appellant in Company Appeal (AT) (Ins) No. 248 of 2020 undertakes to file the physical copy of Written Submissions by 19.04.2021.

Let the matter be fixed as 'Part Heard' on top of the list on **19th April, 2021.**

[Justice Jarat Kumar Jain.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sr/rr